

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 294 OF 2015 &
IA NO. 142 OF 2016

Dated : 15th February, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

SRM Power Pvt. Ltd.

.... Appellant(s)

Vs.

Bangalore Electricity Supply Co. Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant (s) : Mr. Saurabh Rajpal
for Mr. Ankit Shah

Counsel for the Respondent(s) : Ms. Pankhuri Bhardwaj
Ms. Ragima R. for R-2 & R-4

ORDER

The learned counsel, Mr. Saurabh Rajpal representing the learned counsel, Mr. Ankit Shah for the Appellant, submitted that, the learned counsel, Mr. Ankit Shah, is not keeping well today, therefore, four weeks time may kindly be granted in the matter.

Submission made by the learned counsel appearing for the Appellant, as stated above, is placed on record.

List this matter for hearing on **06.04.2018**, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

tpd/vt